

GOVERNMENT OF ASSAM
LEGISLATIVE DEPARTMENT

ORDERS BY THE GOVERNOR OF ASSAM
NOTIFICATION

Dated Dispur the 11th July, 2023

Efile No.313539/1: In compliance of the judgment dated 12.05.2023 passed by the Hon'ble Supreme Court in Civil Appeal No.2482/2014 (Aureliano Fernandes -Vs- State of Goa and others) and Section 4 of Sexual Harassment of Women at work place (Prevention, Prohibition and Redressal) Act, 2013, the following Internal Committee under Legislative Department is hereby constituted with the following members:

Sl.No	Name & Designation of Officers	Act as
1	Smt. Mehbooba Begum, Joint Secretary to the Govt of Assam	Presiding Officer
2	Smt. Mayurakshee Lahon Under Secretary, Legislative Department	Internal Member
3	Smt. Bharabi Devi Language Officer, Legislative Department	Internal Member
4	Smt. Anjulina Choudhury, Advocate & Social Worker (associated with NGO, Help Aid Foundation)	Internal Member

Devi
11.7.2023
Secretary to the Govt of Assam,
Legislative Department

Memo No. No. 313539/1-A,

Dated Dispur the 11th July, 2023

Copy to:-

1. The Secretary and Coordinator to Chief Secretary, Assam for kind appraisal to Chief Secretary.
2. The PS to Department of Women and Child Development, Dispur, Guwahati-06 for kind information to Principal Secretary.
1. All Members of the above mentioned Committee, Legislative Department for information & necessary action.
2. The Librarian, Legislative Department shall upload the notification in departmental Website.

By order etc.,

Dhanath
11.7.2023
Deputy Secretary to the Govt of Assam,
Legislative Department

